

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO.2845
(ANSWERED ON 05.08.2026)

**REPRESENTATION FROM CENTRAL GOVERNMENT EMPLOYEES'
ASSOCIATION**

2845. DR. GANAPATHY RAJKUMAR P:
THIRU THANGA TAMILSELVAN:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has received any representation from the Central Government Employees' Association to frame a comprehensive policy to ensure posting of Government employees or transfer on one's request at the same or nearby places of posting of their spouses to manage both family and office work smoothly and to elude financial burden of managing two establishments and if so, the details thereof along with the action taken or proposed to be taken by the Government on the said requests; and
- (b) if not, whether such requests are likely to be considered to implement in future and if so, the details thereof along with the time by which decision in this regard is likely to be taken?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): With a view to enable a government employee to lead a normal family life as also to ensure the education and welfare of the children, the Government has issued instructions vide Department of Personnel & Training's Office Memorandum No. 28034/9/2009-Estt.(A) dated 30.9.2009 to all the Ministries/ Departments of Government of India, to ensure that, wherever possible, husband and wife, who are in Government service, are posted at the same station.
